

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No. 43 of 2015 (SZ)

Appellant(s)
M. Rajendran, Musiri,
Trichy.

Vs. Respondent(s).
The Union of India,
New Delhi and 2 others.

Legal Practitioners for Appellant(s)

Legal practitioners for respondent(s)
Mr. Syed Nurullah Sheriff for R1 and R2
M/s. M.K. Subramanian, E. Manoharan
and P. Velmani for R3.

Note of the Registry	Orders of the Tribunal
Order No. 4	<p>Date: 6th October, 2017</p> <p>The appeal is listed for final arguments.</p> <p>Appellant who appear in person is absent.</p> <p>Learned counsel appearing for the respondents are present.</p> <p>As the Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter for final arguments on 16.11.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>